

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3500

ANSWERED ON:12.02.2014

ENROLMENT RATE

Choudhry Smt. Shruti;Naranbhai Shri Kachhadia

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of enrolment in primary and middle schools in the country during the last three years and the current year, State-wise;
- (b) whether in some States, primary school enrolment has fallen in current year as compared to the previous year;
- (c) if so, the details thereof along with the reasons for this fall in enrolment;
- (d) the steps taken to improve the enrolment of children;
- (e) whether the Union Government has sought a report from the State Governments in this regard and if so, the details thereof; and
- (f) the details of funds allocated for primary, secondary and senior secondary schools in rural areas during the last three years, year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): As per the "Statistics of School Education" brought out by the Ministry of Human Resource Development, the State-wise details of enrolment in primary, middle schools during the years 2008-09, 2009-10(Provisional) and 2010-11(Provisional) are at the Annex I & II.

(b) & (c): The enrolment in primary schools has decreased in the States/ UTs of Goa, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura and West Bengal, Andaman & Nicobar Islands, Daman & Diu, Delhi, Lakshadweep and Puducherry during the year 2010-11 as compared to 2009-10. The decline in birth rates in some parts of the country, as well as the failure of private schools to report their enrolment data, contribute to a fall in enrolment figures.

(d) & (e): The Government has been making consistent progress in meeting the goals of Universal Elementary Education through the implementation of the Sarva Shiksha Abhiyan (SSA). The Right of Children to Free and Compulsory Education (RTE) Act 2009, which became operational with effect from 1st April, 2010, provides that every child in the 6 to 14 age-group shall have a right to free and compulsory education till the completion of elementary education. The SSA Framework of Implementation has been revised to correspond with the provisions of the RTE Act 2009 and the SSA is being implemented in accordance with the norms and standards of the RTE Act to enhance enrolment and retention of children. The Mid-Day Meal Scheme is also being implemented with a view to enhance the enrolment and retention of children in school. Further, the Rashtriya Madhyamik Shiksha Abhiyan(RMSA) which has been launched for universal access to secondary education, aims at removing gender and socio-economic disparities in access to education.

(f): The details of funds allocated to schools in rural areas are not maintained. However, the actual expenditure incurred by the Education Departments of the Centre & the States/UTs during the year 2009-10, Revised Estimate (RE) for the year 2010-11 and Budget Estimate(BE) for the year 2011-12 under various schemes in Elementary Education and Secondary Education is given below:-

(in Crores)

2009-10 (Actual Expenditure)		2010-11 (RE)		2011-12 (BE)	
Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
Elementary Education					
32113.83	63459.66	95573.49	46998.45	75505.61	122504.06
Secondary Education					
6761.28	52709.97	59471.25	11760.046	3381.17	75141.21

32113.83 63459.66 95573.49 46998.45 75505.61 122504.06 53950.09 86950.87 140900.96

Secondary Education

6761.28 52709.97 59471.25 11760.046 3381.17 75141.21 15981.20 69876.41

